the defence of the eastern sea-board. The location of units of the Fleet is determined in accordance with developing strategic requirements, which may well include Madras, even though no major units of the Fleet are at present based there.

उत्तर प्रदेश के पिखड़े पहाड़ी क्षेत्रों का विकास

4308. श्री जी० ब० सि० विष्ट: क्या प्रवान मंत्री 31 जुलाई, 1968 के अतारांकित प्रश्न संख्या 1896 के उत्तर के सम्बन्ध में यह वताने की कृपांकरेंगे कि:

- (क) पहाड़ी क्षेत्र विकास बोर्ड की आत्र तक कितनी बैठकें हुई हैं और ये किन किन तारीखों को हुई थी;
- (ख) इन बैठकों में उक्त बोर्ड द्वारा राज्य सरकार को की गई सिफारिशों का व्यौरा क्या है श्रौर ये सिफारिशों किन विषयों के बारे में की गई हैं;
- (ग) उन मोटर योग्य सड़कों के नाम क्या हैं जिनकी बोर्ड ने सिफारिश की है और जिनके निर्माण के लिये राज्य सरकार ने निर्णय कर लिया है और कौन कौन सी सड़कों को चौयी पंचवर्षीय योजना में शामिल किये जाने की सम्मावना है;
- (घ) क्या सरकार बोर्ड द्वारा की गई सिफारिक्षों को उसी कम में शीघ्र कियान्वित करेगी जिस कम में वे की गई हैं; श्रीर
- (ङ) यदि हां, तो इस बारे में अब तक क्या प्रगति हुई है भीर यदि नहीं, तो इसके क्या कारण हैं ?

प्रवान मंत्री, वित्त मंत्री, अणु अक्ति मंत्री, तथा योजना मंत्री (श्रीमती इंदिरा गांधी) : (क) से (ङ). राज्य सरकार से सूचना भेजने के लिये अनुरोध किया गया है। सूचना की अभी इन्तजारी की जा रही है। 12.03 hrs.

PAPERS LAID ON THE TABLE

Annual Reports of Development

Councils for Food Processing and
for Oils, Detergents and Paints

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRIF, A. AHMED): I beg to lay on the Table a copy each of the Annual Reports of the following Development Councils for the year 1968-69, under sub-secion (4) of section 7 of the Industries (Development and Regulation) Act, 1951:—

- (1) Development Council for Food Processing Industries.
- (2) Development Council for Oils, Detergents and Paints. [Placed in Library. See No. LT-1716 [69.]

Annual Report of and Govt's Review on Working of Mining and Allied Machinery Corporation Ltd., Durgapur

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI): On behalf of Shri C. M. POONACHA, I beg to lay on the Table a copy each of the following papers under sub-secion (1) of section 619A of the Companies Act, 1956:—

- Review by the Government on the working of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1967-68.
- (2) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1967-88 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1717|69.7

Central Governments Finance Accounts for 1967-68

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE